

twice and have checked the list of inventory of all materials given by UCIL as still lying in the premises. The team has given detailed instructions for the removal of these materials from the plant premises. This is being monitored by the appropriate state authorities and representatives of expert team are expected to visit Bhopal again to verify the final removal of all these materials.

#### **Recommendations of Fact Finding Committee on Newspaper Economics**

3787. SHRI NATAVARSINH SOLANKI: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given on 29.2.1988 to USQ 923 regarding Report on Fact Finding Committee on Newspaper Economics and state:

(a) the difficulties involved in the implementation of the recommendations of the Fact Finding Committee on Newspaper Economics; and

(b) the steps proposed by Government to implement these recommendations in near future?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) and (b). While the principles enunciated by Fact Finding Committee on Newspaper Economics and later by the Second Press Commission, are unexceptionable, the problem is a complex one, requiring a thorough national debate before any specific action can be considered.

#### **Canadian Assistance in Tele- communications**

3788. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMUNICA- TIONS be pleased to state:

(a) whether Canadian assistance has been sought in the field of telecommunica- tions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) A Memorandum of Understanding between M/s Hindustan Teleprinters Ltd., Madras and M/s Andover of Canada for manufacture of a product "Communicator" has been signed.

#### **Shifting of LPG Godowns from Resi- dential Colonies**

3789. SHRI RAM BHAGAT PASWAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government propose to shift LPG godowns from the residential colonies of Delhi in general and trans-Yamuna area in particular; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU- RAL GAS (SHRI BRAHMA DUTT): (a) and (b). A Committee constituted by the Delhi Administration had inspected the 16 godowns in Delhi, including trans-Yamuna areas, which had earlier been found prima facie hazardous by the Fire Department (Delhi), and concluded that four of the godowns need to be resited. Out of these, two godowns have already been resited, while formalities for approvals from the vari- ous authorities concerned for the other two are under way.

[*Translation*]

#### **Sale of Coal in Black Market**

3790. SHRI YOGESHWAR PRASAD YOGESH: Will the Minister of ENERGY be pleased to state:

(a) whether a number of private indus- try owners have arranged coal quota which far exceeds their requirement and they sell it in black market; and

(b) whether Government have tried to apprehend such persons and if so, the par-